
(2017) 12 NGT CK 0008

National Green Tribunal Principal Bench New Delhi

Case No: Original Application No. 677 Of 2016, 1, 7, 55, 67 Of 2017, M.A. No. 3, 148, 445, 620, 879 Of 2017

Society for Protection
Of Environment And
Ors

APPELLANT

Vs

Union Of India And Ors

RESPONDENT

Date of Decision: Dec. 8, 2017

Acts Referred:

Environment (Protection) Act, 1986 " Section 3, 3(1), 3(2)(5), 3(2)(V)(1), 5#National Green Tribunal Act, 2010 " Section 2(c), 14, 16, 17, 18#Water (Prevention And Control Of Pollution) Act, 1974 " Section 5#Air (Prevention And Control Of Pollution) Act, 1981 " Section 5#Environment Protection) Rules, 1986 " Rule 5, 5(3), 5(3)(d)#Constitution Of India, 1950 " Article 3, 4, 14, 19, 21, 32, 226, 323(A), 323(B), 253

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Hon'ble Judges: Swatanter Kumar, J; Jawad Rahim, J

Bench: Division Bench

Advocate: Raj Panjwani, Ritwick Dutta, Rahul Choudhary, Meera Gopal, Utkarsh Jain, I. K. Kapila, Disha Singh, Sanjay Upadhyay, Upama Bhattacharjee, Salik Shafique, Gaurav Kumar Bansal, Ompal Shukin, Nandit Bansal, B.V. Niren, Vinayak Gupta, Abhimanyu Garg, Preety Makkar, Tarunvir Singh Khehar, Guneet Khehar, Bairaja Mahapatra, Dinesh Jindal, Rajkumar, Bhupender, D. Rajeshwar Rao, Atma Ram N.S. Naadkarni, Divya Prakash Pandey

Final Decision: Disposed Off

Judgement